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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1487/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: ICICI Bank Ltd.  
V/s.  
Western India Shipyard Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
24	MR. ANIMECH BISHT, MS. SALONI KAPADIA MR. HAMRAT SINGH	ADV FOR APPLICANT	J. SAK

ORDER

CP No. 1487/I&BP/NCLT/MB/MAH/2017

For the Petitioner's side has not yet received any acknowledgement as to  
whether Petition copy has been served upon the Corporate Debtor, list this matter  
on 17.11.2017 for reporting the same.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)